

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2347
TO BE ANSWERED ON 23.03.2022

BENEFICIARIES UNDER DDU-GKY IN TAMIL NADU

2347 SHRI M. MOHAMED ABDULLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the salient features of Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and the details thereof;
- (b) the district-wise number of beneficiaries of the same for the State of Tamil Nadu and the details thereof; and
- (c) the district-wise amount of funds allocated, disbursed and utilised for the same for the State of Tamil Nadu and the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is a placement linked skill development program for rural poor youth under National Rural Livelihoods Mission (NRLM) since September, 2014. Rural Youth in the age group of 15-35 years are covered under this scheme. DDU-GKY guidelines provide for earmarking 50% of the funds for SCs and STs and 15% for minorities. Further, one third beneficiaries of the respective categories including general category covered under the scheme should be women.

DDU-GKY follows a 3-tier implementation architecture for implementation. National level is responsible for policy, funding of central share and technical support, while State Rural Livelihood Missions (SRLMs)/ State Skills Missions (SSMs) are responsible for funding of State share, implementation and monitoring controls. Project Implementing Agencies (PIAs), which are mostly private training partners, are responsible for mobilization, training and placements.

(b) The District-wise details of beneficiaries trained under DDU-GKY since year 2019-20 to year 2021-22 (upto 15.3.2022) in the State of Tamil Nadu under DDU-GKY is given at **Annexure-I**.

(c) DDU-GKY Scheme is a demand driven scheme and there is no State-wise/ District-wise funds allocation. The scheme is being implemented through sanctioning of skill training projects by SRLMs/SSMs to PIAs who train candidates from different districts and as such there is no district wise release/utilization of funds. Details of funds released for the State of Tamil Nadu under DDU-GKY scheme is given below:

Details of Year-wise funds release to the State of Tamil Nadu under DDU-GKY:

(Rs. in lakhs)

States	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (upto Feb, 2022)
Tamilnadu	0.00	4361.23	2412.70	0.00	5291.00	7698.00	5079.00	0.00

ANNEXURE REFERRED TO IN REPLY OF PART (B) OF UNSTARRED QUESTION NO 2347 IN LOK SABHA ON 23.03.2022.

The District-wise number of beneficiaries trained since year 2019-20 to year 2021-22 (upto 15.3.2022) in the State of Tamil Nadu under DDU-GKY:

S.No	Name of the District	No. of Beneficiaries
1	Ariyalur	280
2	Chengalpattu	50
3	Coimbatore	710
4	Cuddalore	1471
5	Dharmapuri	523
6	Dindigul	988
7	Erode	630
8	Kallakuruchi	226
9	Kancheepuram	709
10	Kanniyakumari	507
11	Karur	954
12	Krishnagiri	599
13	Madurai	1045
14	Mayiladuthurai	107
15	Nagapattinam	843
16	Namakkal	931
17	Perambalur	445
18	Pudukkottai	696
19	Ramanathapuram	626
20	Ranipettai	111
21	Salem	702
22	Sivaganga	758
23	Thanjavur	674
24	The Nilgiris	524
25	Theni	663
26	Thenkasi	196
27	Thiruvallur	890
28	Thiruvarur	830
29	Tiruchirappalli	1513
30	Tirunelveli	609
31	Tirupattur	115
32	Tiruppur	455
33	Tiruvannamalai	1926
34	Tuticorin	540
35	Vellore	991
36	Viluppuram	1952
37	Virudhunagar	1355